

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 326

IA-1195/2024, IA-6107/2023, Appeal(IB)16/2023, IA-4799/2022, IA-5472/2023, IA-3453/2021, IA-1117/2022, IA-1126/2022, IA-3718/2021, IA-322/2022, IA-296/2022, IA-588/2022, IA-990/2022, IA-2513/2023, IA-2111/2021, IA-1548/2023, IA-16/2023, IA-3565/2022, IA-4966/2021, IA-431/2023, IA-956/2023, IA-6074/2023, IA-2669/2023

IN

IB-900(ND)/2020

IN THE MATTER OF:

P.R rolling Mills Pvt Ltd.

.... Petitioner/Applicant

Vs.

Hema Engineering Industries Ltd.

.... Respondent

Order u/S. 9 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 10.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Ms. Asha Gopalan Nair, Ms. Nivedita Nair, Advs., Ms. Garima Raisinghani, Adv. In IA-2513/2023, Mr. Nakul Mohta & Mr. Amulya Upadhyay, Advs. In IA-1195/2024 & IA-6074/2023

For the Respondent : Mr. Saaduzzaman, Adv. for R-4

For the Liquidator : Mr. Vishal Ganda, Ms. Tanya Hasija, Ms. Devina Bhandari, Advs.

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

List the matter on **15.05.2024.**

-Sd-
(COURT OFFICER)